

F.No. J-11017/15/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 27 September, 2018

ORDER


With reference to this Department's earlier Order No. J-11017/15/2018-Judicial dated 24.08.2018, the President is pleased to **up-grade** the panel of Shri N. Anilkumar, Advocate from Senior Panel Counsel to Senior Central Government Standing Counsel for Central Administrative Tribunal, Ernakulam Bench with effect from the date of this order for rest of his term as per aforesaid order dated 24.08.2018 i.e. till 23.08.2021 or until further orders whichever is earlier; (ii) with reference to this Department's Order No. 36(13)/2015-Judl, dated 04.03.2015 read with Order No. J-11017/15/2018-Judicial dated 07.03.2018 the President is pleased to extend the term of Mrs. Mini Gopinath, Advocate as Central Government Counsel for the High Court of Kerala at Ernakulam with effect from **24.08.2018** for a period of three years or until further orders whichever is earlier; (iii) the President is further pleased to engage Shri K. K. Sethukumar, Advocate as Central Government Counsel for the High Court of Kerala at Ernakulam for a period of three years or until further orders whichever is earlier. The details in this regard are as under:

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
Central Administrative Tribunal, Ernakulam Bench Up-graded as Senior Central Govt. Standing Counsel			
1.	N. Anilkumar	Thottapally Illom, 101, PHRWA, North Janatha Road, Palaravartom (P.O.), Kochi-682025, Kerala Mob: 9847005101	K/308/1981
High Court of Kerala at Ernakulam Term extended as Central Government Counsel			
2.	Mrs. Mini Gopinath	"Gokulam", Thekkecherupilly House, Cherupilly Road, Azad Road, Kaloor, Kochi-682017 Mob: 9037840595	K/1288/1998
High Court of Kerala at Ernakulam Central Government Counsel			
3.	K. K. Sethukumar	Kallullathil, PO Pazhakulam, Pin-691554, Adoor (Via), Pathanamthitta District, Kerala. Mob: 9496324722, 9447908337 Email: sethuadur@gmail.com	K/572/2009

2. Consequent upon the up-gradation of Advocate at serial number 1 in the table above his name occurring in this Department's aforementioned Order dated 24.08.2018 in table 'B' at serial number 2 stands deleted with effect from the date of this order.

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.


(Ramayan Yadav)
Additional Secretary

Copy to:

1. PS to ML&J/PS to MSL&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/Joint Secretaries.
2. Shri K. M. Natraj, Addl. Solicitor General (Southern Region), No. 4306, High Point IV, No. 45, Palace Road, Near Basaveshawara Circle, Bangalore-560001.
3. Shri N. Nagresh, Asstt. Solicitor General, Anugraha Complex, Second Floor, Market Road North, Ernakulam, Kochi-682018 (Kerala)
4. The Registrar, High Court of Kerala at Kochi (Ernakulam).
5. The Registrar, CAT, Ernakulam Bench.
6. All the Panel Counsel as above.
7. The Cash (LA) Section for the payment of retainerhip fee to above Sr. CGSC i.e Shri N. Anilkumar with effect from the date of this order.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in